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**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

20.1.2011

OA 541/2010 with MA 345/2010

Mr. Ambrish Vashishtha, counsel for applicant.

Learned counsel for the applicant submits that he wants to withdraw this OA at this stage with a liberty reserved to him to file a substantive OA for the same cause of action.

In view of what has been stated above, the OA stands disposed of in the aforesaid terms.

In view of disposal of the OA, no order is required to be passed in the MA which shall also stand disposed of accordingly.

*copy given vide
No. 82
21/1/11*

Anil Kumar
(ANIL KUMAR)

MEMBER (A)

M.L. Chauhan
(M.L. CHAUHAN)

MEMBER (J)

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